

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.458
TO BE ANSWERED ON 04.02.2021

HOMELESS STREET CHILDREN IN THE COUNTRY

458. SHRI SANJAY SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) total number of homeless/ street children in the country;
- (b) whether Government has formulated any plans to address issues related to the development, welfare, protection and education of street children; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) is the primary law for children in the country. As per Section 2 (14) (vi) of the JJ Act, a child who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him is included as a “child in need of care and protection.” The Act provides a security net of service delivery structures including measures for institutional and non-institutional care to ensure comprehensive well being of children in distress situations. The Ministry implements a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) under the umbrella Integrated Child Development Services scheme for supporting the children in difficult circumstances. Under the scheme institutional care is provided through Child Care Institutions (CCIs), as a rehabilitative measure. The programmes and activities in CCIs inter-alia include age-appropriate education, access to vocational training, recreation, health care, counseling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for “After care” services after the age of 18 years to help sustain them during the transition from institutional to independent life. The Ministry of Women and Child Development does not maintain data of homeless children in the country. The details of CCIs supported under CPS alongwith the number of children residing in them as informed by the States/UTs is **Annexed**.

Annexure

Details of Child Care Institutions in the country along with number of Children residing in these institutions under CPS as on 31.01.2021.

#	State	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies	
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries
1	Andhra Pradesh	72	2745	6	145	14	122
2	Arunachal Pradesh	5	185	0	0	1	10
3	Assam	42	1464	6	82	19	78
4	Bihar	26	1286	0	0	13	132
5	Chhattisgarh	66	1971	9	79	12	119
6	Goa	20	557	2	225	2	16
7	Gujarat	59	1610	2	45	13	125
8	Haryana	31	1546	14	414	7	57
9	Himachal Pradesh	32	1208	3	48	1	8
10	Jammu and Kashmir	17	823	0	0	2	0
11	Jharkhand	41	1466	5	125	12	92
12	Karnataka	87	3012	35	912	31	379
13	Kerala	29	452	4	74	11	65
14	Madhya Pradesh	65	2426	9	340	26	210
15	Maharashtra	77	3361	7	175	18	180
16	Manipur	46	1392	16	355	9	98
17	Meghalaya	44	868	4	150	4	5
18	Mizoram	45	1178	0	0	7	26
19	Nagaland	37	642	3	113	4	15
20	Orissa	94	6833	12	296	27	263
21	Punjab	19	604	0	0	6	77
22	Rajasthan	95	4418	20	331	21	211
23	Sikkim	16	496	4	64	4	20
24	Tamil Nadu	198	12864	11	275	20	200
25	Tripura	24	730	4	58	6	44
26	Uttar Pradesh	75	4092	20	487	25	386
27	Uttarakhand	23	438	3	75	5	11
28	West Bengal	70	4010	37	925	25	322
29	Telangana	40	1306	0	0	11	320
30	Andaman & Nicobar	10	401	-	0	2	10
31	Chandigarh	6	277	0	0	2	20
32	Dadra and Nagar Haveli	0	0	1	25	1	10
33	Daman and Diu	1	25	-	0	-	0
34	Lakshadweep	-	0	-	0	-	0
35	Delhi	28	1196	9	254	3	50
36	Puducherry	25	906	1	15	2	35
	Total	1565	66788	247	6087	366	3716